

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2752
ANSWERED ON:15.03.2010
FINANCIAL ASSISTANCE TO BACKWARD CLASSES
Rajbhar Shri Ramashankar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Uttar Pradesh has sent proposal to the Union Government to provide financial assistance to its Backward Class Corporation for implementing various welfare schemes meant for backward classes;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the total funds released to Backward Class Corporation and incurred by it till date; and
- (d) the terms and conditions prescribed for said financial assistance?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) & (b): National Backward Classes Finance & Development Corporation (NBCFDC) has approved a sum of Rs. 26.19 crore to Uttar Pradesh Pichhara Varg Vitta Avam Vikas Nigam (UPBC Corporation) for current financial year as per annual action plan submitted by UPBC Corporation.
- (c): So far, NBCFDC has released Rs. 70.65 crores to the UPBC Corporation and the Corporation has submitted utilization report of Rs. 65.76 crores.
- (d): NBCFDC loans are released to State Channelising Agencies (SCAs) on following terms;
 - (i) The loan released in the past should have been utilized by the SCA.
 - (ii) The repayment of the due loan instalments have been made by the SCA.
 - (iii) Adequate Government Guarantee is available to cover the extent of loan to be drawn by the SCA.